

**ALTERNATIVE CAUSELIST
COURT NO. 13 (THROUGH VC)
SINGLE BENCH (BENCH ID-24812)
HON'BLE MR.JUSTICE SUJIT NARAYAN PRASAD**

Orders(with defect)

1	W.P(C)/7400/2013	MR SYED SHAHAB AHMED vs RANCHI MUNICIPAL CORPORATION THROUGH ITS COUNCELLORS AND ORS M.P.MUNICIPAL CORPORATION ACT 1956	M. K. HABIB	AKHOURI A. KUMAR
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Orders

2	W.P(C)/6857/2013	SANJAY KUMAR vs DRINKING WATER AND SANITATION	RANJEET KUMAR SINGH SAURABH SHEKHAR NITIN PRASAD	A.G PARTH S. A. SWAROOP PATI NIYATI SAH RADHA KRISHAN GUPTA RAHUL KR GUPTA
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IA NO, 8508/2013 (For STAY OF PROCEEDINGS)
CODE OF CIVIL PROCEDURE, 1908

3	W.P(C)/6859/2013	UMESH KUMAR vs DRINKING WATER AND SANITATION	RANJEET KUMAR SINGH SAURABH SHEKHAR NITIN PRASAD	A.G PARTH S. A. SWAROOP PATI NIYATI SAH RADHA KRISHAN GUPTA RAHUL KR GUPTA
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IA NO, 8509/2013 (For STAY OF PROCEEDINGS)
CODE OF CIVIL PROCEDURE, 1908

4	W.P(C)/6865/2013	BINOD KUMAR SINGH vs DRINKING WATER AND SANITATION	RANJEET KUMAR SINGH SAURABH SHEKHAR	A.G PARTH S. A. SWAROOP PATI NIYATI SAH RADHA KRISHAN GUPTA RAHUL KR GUPTA
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IA NO, 8510/2013 (For STAY OF PROCEEDINGS)
CODE OF CIVIL PROCEDURE, 1908

5	W.P(C)/6963/2013	SUSHIL SOREN vs THE STATE OF JHARKHAND AND ANR	RAJIV SINHA BHUPAL KRISHNA PRASAD ROHIT SINHA	A.G CHANDRA PRABHA PARTH S. A. SWAROOP PATI
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IA NO, 1482/2014 (For Misc.)
QUASHING MATTER

wt6	W.P(C)/6393/2013	JAI PRAKASH NARAYAN SINHA vs FOREST AND ENVIRONMENT	SUMEET GADODIA ANURAG KASHYAP PREM PUJARI ROY	A.G CHANDRA PRABHA PARTH S. A. SWAROOP PATI
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IA NO, 2043/2016 (For Extension Of Time), 7980/2013 (For STAY OF PROCEEDINGS)

Fresh Filing (Admission)

7	W.P(C)/3617/2013	MOHD HARUN RASHID vs CHIEF MANAGER OF STATE BANK OF INDIA AND ANR	MD.FARUQUE ANSARI	RAJESH KUMAR MANINDRA KR SINHA ROHAN KASHYAP PARTH S. A. SWAROOP PATI AMIT KUMAR
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CODE OF CIVIL PROCEDURE, 1908

8	W.P(C)/5136/2013	RITESH LODHA vs THE STATE OF JHARKHAND AND ANR	PRABHU DAYAL AGRAWAL	SUMIR PRASAD K. K. Singh
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ESSENTIAL COMMODITIES ACT, 1955

Admission

9	W.P(C)/2485/2011	M/S MONA GAS PVT.LTD. vs STATE OF JHARKHAND AND ORS	S.K.DEO A.K.PASARI PRIYANKA DAYAL N.K.PASARI SHIPLI SANDIL JOHN RANJANA MUKHERJEE	S.C.I RAHUL SABOO
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RESIDUARY MATTERS-00

10	W.P(C)/4256/2012	PRASAN DUNGUNG vs FOREST AND ENVIRONMENT	KISHORE KR SINGH SANJIT KUMAR	RAHUL SABOO CHANDRA PRABHA
	INDIAN FOREST ACT ,1927			
11	W.P(C)/87/2013	RAMAUTAR MAHTO AND ORS vs KHIRDHARI MAHTO AND ORS	ARBIND KR SINHA JITESH KUMAR	AJAY KR PATHAK RITA KUMARI PRABHAT KR SINHA KANCHAN KUMARI SARFARAZ AKHTAR
	CODE OF CIVIL PROCEDURE, 1908			
12	W.P(C)/97/2013	LALAN VISHWAKARMA vs THE STATE OF JHARKHAND AND ORS	AMIT KR TIWARI	RAJEEV RANJAN MISHRA PRAVIN KUMAR ARVIND KR SINGH VISHAL KUMAR TIWARY ATUL KUMAR
	LAND REVENUE , TENANCY & NAZUL-00			
wt13	W.P(C)/103/2013	LALAN VISHWAKARMA vs THE STATE OF JHARKHAND AND ORS	AMIT KR TIWARI	SRIJIT CHOUDHARY PRAVIN KUMAR ARVIND KR SINGH VISHAL KUMAR TIWARY ATUL KUMAR
	LAND REVENUE , TENANCY & NAZUL-00			
14	W.P(C)/132/2013	MAINO DEVI vs THE CHAIRMAN CUM MANAGING DIRECTOR CENTRAL COALFIELDS LIMITED AND ORS	AMITESH KUMAR GEASEN RAMESH KR SINGH ANIL KR SINHA Abhishek Kumar Geasen	ARBIND KUMAR AMIT KUMAR DAS
	CODE OF CIVIL PROCEDURE, 1908			
15	W.P(C)/305/2013	BAHA URAON AND ORS vs COLLECTARIATE	RAKESH KUMAR SUDHAKAR PANDEY	VIKASH KISHORE PRASAD REKHA SINGH DHARMENDRA KR MALITYAR PRAKASH CHANDRA ROY MR. P. C.ROY, S.C(L and C)
	IA NO, 1232/2020 (For Intervener Petition), 4548/2020 (For PAYMENT OF COMPENSATION) CODE OF CIVIL PROCEDURE, 1908			
16	W.P(C)/381/2013	JHARKHAND KHAS MAHAL BHUMI LEASE DHARI SANGH THROUGH ITS SECRETARY GENERAL RAJENDRA PANDEY vs STATE OF JHAKRHAND AND ORS.	BIRENDRA KUMAR BHAIYA V. KUMAR NIRAJ KISHORE VIJAY KUMAR ROY	VIKASH KISHORE PRASAD
	OTHERS			
17	W.P(C)/583/2013	ASHOK KUMAR SINGH vs COLLECTARIATE	NAWAL KISHORE PRASAD ALAKH KUMAR SAHAY	VIKASH KISHORE PRASAD VISHAL KUMAR TIWARY ATUL KUMAR
	CODE OF CIVIL PROCEDURE, 1908			
18	W.P(C)/611/2013	LAL CHANDRA CHURAMANI NATH SAHDEO AND ORS vs THE STATE OF JHARKHAND AND OTHERS	DILIP KR PRASAD	VIKASH KISHORE PRASAD OM PRAKASH SINGH V.S.SAHAY RAM KRISHNA NARAYAN TIWARY
	MUTATION PROCEEDING			
19	W.P(S)/6773/2013	GAYA PRASAD MANDAL ALIAS GAYA MANDAL AND ANR vs COLLECTARIATE	OM PRAKASH SINGH REENA KUMARI	SRIJIT CHOUDHARY
	DISMISSAL/REMOVAL/TERMINATION			
20	W.P(C)/6845/2013	GOPAL MAHTO AND ANR vs THE STATE OF JHARKHAND AND ORS	PRADEEP KR VERMA ARUN KUMAR	ABHAY KR MISHRA SURESH KUMAR KRISHNA SHANKAR
	LAND ACQUISITION ACT 1894			